

**CENTRAL ELECTRICITY REGULATORY COMMISSION**  
4th Floor, Chanderlok Building, 36, Janpath, New Delhi-110001  
Ph: 23753942 Fax- 23753923

**Dated:11.5.2023**

**To**

Mr. Devapriya Choudhury,  
Chief General Manager (Commercial)  
NEEPCO, Brookland Compound,  
Lower New Colony, Shillong- 793003

Sir,

Subject: Request for extension of time for submission of additional information in **Petition No. 51/GT/2021**.

Ref: **Your letter No. NEEPCO/ED/COMM17F-3/2023-24/116 dated 20.4.2023**

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With reference to your letter dated 20.4.2023 on the above mentioned subject, I am directed to inform that your request for extension of time for submitting the additional information has been allowed and the same is extended till **25.5.2023**, after serving the same to the Respondents.

2. The Respondents to file their replies by **9.6.2023**, after serving copy to the Petitioner, who may file its rejoinder, if any, on or before, **19.6.2023**.
3. Consequent upon the above, this petition shall be listed for hearing on **14.7.2023**. Pleadings shall be completed by the parties before the date of hearing.

**Sd/-**  
(Deepak Pandey)  
Assistant Chief (Law)

Copy to:  
All Respondents